

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन सं० 19 का 175/2004
ORIGINAL APPLICATION No. 175/2004 of 199

आवेदक
Applicant(s)

P. Swaminathan
and 17 ORS

प्रत्यर्थी
Respondent(s)

UOI, Secretary, M/o Per. P.G. &
Pension, New Delhi & 2 ORS

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for
Applicant(s)

Mr. C.S.G. Nair

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for
Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : 1-3-04
Date of Presentation :

पंजीकरण की तारीख : 10-3-04
Date of Registration :

विषय : Inclusion of
Subject : DA in DCRG

तेनाती की तारीख : 11-3-04
Date of posting :

imp 11/3/04

11-3-2004

C-I

(6) Mr CSG Nair
Mr C Rajendran, SCGSC (rep)

Mr C Rajendran, SCGSC takes notice on
behalf of the respondents.

Heard. The application is admitted.

MA.No.183/04 for joint application is
allowed.

Respondents shall file their reply
statement within four weeks with copy to
the applicants who may file rejoinder, if
any, within two weeks thereafter.

List before RC for completion of
pleadings on 29-4-2004

TNTN (AM)

11-3-2004

AVH (VC)

ak.

Reply not filed

28-4-04

No sitting in RC on 29/4/04 -

Renotified to 05/5/04.

29/4/04

Reply statement not filed.

8/03/04

RC

None for either side.

No reply filed yet. Call
on 29.06.2004.

05.05.2004

Reply not filed

28.6.04

RC

None for either side.

No reply filed yet. Call
on 16.08.2004.

29.06.2004

Reply not filed

13.8.04

29.10.04

C-I

(7) Mr.CSG Nair
Mr.Ibrahim Khan, SCGSC

Shri.Ibrahim Khan, SCGSC states that he has
not got the file from the previous counsel. He
therefore seeks an adjournment. List after 2 weeks.

AVH(VC)

asp

16.11.04

KVS(BM)

C-II

Mr. TPM Ibrahim Khan, SCGSC(rep)
None for applicant. Post after two weeks.

By order,

C.O.

rv

17.12.2004

AVH

C-I

(9)

Mr.C.S.G.Nair
Mr.T.P.M.Ibrahim Khan, SCGSC

At the request of the learned counsel
for applicant, the case is adjourned.

Post after vacation

By order,

C.O(I)
17.12.2004

vs

Form No. 4 — Continuation Sheet

रजिस्ट्री के नोट्स
Notes of the Registry

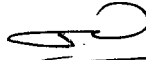
अधिकरण के आदेश
Orders of the Tribunal

RC

2/3

None for either side.

No reply filed yet. As
last chance call on 27.09.2004.


16.08.2004

Reply statement
filed on 20-9-04.

Re.
20/9/04

Rejoinder not filed.

Re.
24/9/04

RC

None for either side.

Reply is on record and a
copy thereof has been given
to other side on 20.09.04.
No rejoinder filed yet.
Rejoinder, if any, filed
by 06.10.2004 be taken on
record and thereafter list
before SB for final hearing.


27.09.2004

No sitting in RC on 14/4/05
Renotified to 18/4/05.

13/4/05 Final order OA 945/03
Common final order vented

25.2.05

AVH


C-I

(5) Mr.CSG Nair (not present)

Mr.TPM Ibrahim Khan, SCGSC

Counsel of the applicant is not present.
Hence adjourned to next week

By order


C.O.I

asp


2.3.05

C-I

(10) Mr.CSG Nair

Mr.TPM Ibrahim Khan, SCGSC

Counsel for the respondents seeks and is
granted three weeks time for filing additional
reply statement. Rejoinder thereto shall be
filed within two weeks thereafter. List before
RC for completion of pleadings on 14.4.05


AVH(VC)

asp

17.10.2005

KVS(JM)

C-II

(10)

Mr. C.S.G.Nair

Mr. T.P.M.Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)

17.10.2005

vs

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

Addl. reply not
filed.
Re
15/4/05

RC

None for either side.

Reply is on record. No
rejoinder filed yet.
Additional reply, for which
permission was granted
from the Hon'ble Bench on
02.03.2005 has not been
filed yet. Rejoinder, to the
reply already on record, if
any, filed by 18.05.2005 be
taken on record and
thereafter list before
Hon'ble SB for final
hearing.


18.04.2005

T
25/5

INDEX SHEET

LIST OF PAPERS OA. 175/04

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		
1.	1/3/04			Proceedings	A Pages
2.	17/10/2005			Final Orders	44 Pages
	①	①		1/3/04	OA
	②	②		20/9/04	Reply = Exhibit
		③		1/3/04	Valdcalath
		④		18/3/04	m/q